

श्री राज बहादुर : हेलिकाप्टर का आवगमन अभी इतनी ऊंचाई पर नहीं हुआ है। और वह इकानामिकल भी नहीं पाया गया है।

**Shri Chattopadhyaya :** May I know if, after the aerodrome is built the pilgrims who go to Badrinath will be free from taxation ?

**Shri Raj Bahadur :** I have already submitted that it is not possible for us to think of constructing a full-fledged aerodrome in Badrinath because of so many technical difficulties.

**Mr. Deputy-Speaker :** It does not arise. Next question.

#### Arid Conditions

\*64. **Shri Gidwani :** Will the Minister of Food and Agriculture be pleased to state :

(a) whether it is a fact that Goats are responsible for increase in arid conditions in dry localities ; and :

(b) if so, the measures adopted to prevent destruction of vegetation by them ?

**The Minister of Agriculture (Dr. P. S. Deshmukh) :** (a) Yes.

(b) Measures to be adopted to prevent destruction of vegetation by goats are under active consideration.

**Shri Gidwani :** May I know whether Mr. Keith, Director of Soil Conservation and Mr. Batra, the Deputy Inspector General of Forest have submitted any note to the Government embodying their proposals and if so, what are their proposals ?

**Dr. P. S. Deshmukh :** Proposals with respect to what ?

**Shri Gidwani :** I want to know whether Mr. Keith, Director of Soil Conservation and the Deputy Inspector General of Forest have submitted any note embodying their proposals ?

**Dr. P. S. Deshmukh :** I would ask for notice.

**Shri C. R. Narasimhan :** Have Government got schemes for the co-existence of forest wealth and cattle wealth ?

**Mr. Deputy-speaker :** The question relates to goats ; so goat wealth.

**Shri C. R. Narasimhan :** Goats are part of cattle wealth.

**Mr. Deputy-Speaker :** Cattle wealth does not arise out of this question.

**Shri C. R. Narasimhan :** My question is, are there schemes for the coexistence of forest wealth and cattle wealth.

**Dr. P. S. Deshmukh :** There are some experts who advocate the elimination of goats altogether.

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**Shri C. R. Narasimhan :** One question Sir.

**Mr. Deputy-Speaker :** No more questions. Order, order; as soon as a question is over hon. Members must resume their normal temperament.

#### Rail Transport

\*65. **Shri Dabhi :** Will the Minister of Railways be pleased to state :

(a) whether Government have finalised the programme of Rail transport for the Second Five Year Plan ; and

(b) the details of the proposals submitted by the various State Governments ?

**The Deputy Minister of Railways and Transport (Shri Alagesan) :** (a) No, Sir. The proposals are under examination by the Planning Commission.

(b) As the proposals are still under examination, it would not be advisable to give the detailed proposals received from the State Governments at this stage.

**Shri Dabhi :** May I know whether all Governments have submitted their proposals and whether there are any who have not submitted their proposals ?

**Shri Alagesan :** Except some Part C States, all the States have submitted.

**Shri Dabhi :** Is it a fact that the Government programme during the Second Five Year Plan is to construct 3000 miles of railway and, if so, whether any approximate number of miles have been allotted to the different zones and regions ?

**Shri Alagesan :** We have not yet reached that stage. It is true that our plan is to construct 3000 miles of new railway.

**Shri Damodara Menon :** It has been stated that the State Governments are to submit their final reports by the 15th August. The hon. Minister said that except for some Part C States, he has received final reports from others. Is that so ?

\*Expunged as ordered by the Chair.

**Shri Alagesan :** We did not call for reports. We have asked the various State Governments to submit proposals as to what new lines they would like us to undertake in their respective regions. All the State Governments have submitted their proposals, except a few Part C States.

**Shri Damodara Menon :** My question is, are they final or is there room for revising these reports before the 15th of August ?

**Shri Alagesan :** There is no question of revising. They have submitted their proposals, 1, 2, 3, like that. If they want to add or take away, they are at liberty to do so.

**Shri Veeraswamy :** May I know the mileage of new lines to be constructed in the Madras State under the next Five Year Plan ?

**Shri Alagesan :** I have already answered that we have not yet reached that stage. We have not yet started deciding about individual lines. The Central Board of Transport will do that.

**Shri Dabhi :** May I know whether the proposals submitted by the Bombay Government are in order of priority ?

**Shri Alagesan :** Yes. Since they are numbered 1, 2, 3, they are taken in that order.

**Pandit D. N. Tiwary :** May I know whether the Members of Parliament will be given a chance to discuss these proposals before the final order is made ?

**Shri Alagesan :** Naturally the wishes of the Members of Parliament will be taken into full consideration.

**Shri Bogawat :** May I know within what minimum period these proposals will be finalised ?

**Shri Alagesan :** We propose to take a decision before this year is out.

**Shri Gadilingana Gowd :** May I know what orders have been passed on my memorandum admitted by the Government regarding the linking of Kurnool with Sirugupai in the Mysore State ?

**Shri Alagesan :** I do not have the information about individual proposals.

**Shri Gadilingana Gowd :** This has been admitted by the Government.

**Mr. Deputy-Speaker :** It is no good asking about individual cases.

**Shri Punnoose :** The hon. Minister said that the wishes of the Members of Parliament will be taken into account.

May I know where the occasion for it is ?

**Shri Alagesan :** Occasions and opportunities are plenty before Members of Parliament. They take part in debates and they make their suggestions. They can certainly write to us.

**Shri Punnoose :** Here is a specific question. Proposals are being sent by the State Governments.

**Mr. Deputy-Speaker :** Why should there be any hiding ? I think the hon. Minister understands it. Is there any proposal, or is it possible for the Minister to invite Members of Parliament and lay before them the proposals before they are finalised, either on the floor of the House or outside ? That is what he wants. "Yes" or "no" will be the answer.

**The Minister of Railways and Transport (Shri L. B. Shastri) :** There is no proposals, but I have no objection to lying on the Table the proposals sent by the State Governments, and the hon. Members, if they so desire, can come and discuss it with me, but it is not advisable to do it now. We should discuss the proposals first with the Planning Commission. The whole thing depends on the resources that are made available to us, and when we have discussed with the Planning Commission we might be able to make up our minds as to the mileage of new construction that we might be able to take up. So, at that stage I would lay the papers on the Table of the House or in the Central Hall and the Members can see and discuss it with me.

**Shri T. N. Singh rose—**

**Mr. Deputy-Speaker :** Next question. I am calling Dr. Ram Subhag Singh.

**गोहूँ का मूल्य**

\*६६. डा० राज सुभग सिंह : क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) गोहूँ तथा अन्य खाद्यान्नों के भावों में गिरावट को रोकने के हेतु केन्द्रीय सरकार ने किन किन राज्य सरकारों को उनका क्रय करने के लिये चालू वर्ष में सहायता दी है ;

(ख) विभिन्न राज्यों को कितना धन दिया गया है ; और

(ग) उन राज्य सरकारों में अब तक कितना खाद्यान्न क्रय किया है ?